

- (4) A copy of the Appropriation Accounts, Posts and Telegraphs, for the year 1966-67 (Hindi version).  
[Placed in Library. See No. LT-2794/68.]

**Bengal State Aid to Industries  
(Amendment) Acts**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI RAGHUNATH REDDI) : I beg to lay on the Table a copy of the Bengal State Aid to Industries (Amendment) Act, 1968 (President's Act No. 31 of 1968) published in Gazette of India dated the 27th November, 1968, under sub-section (3) of section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1968. [Placed in Library. See No. LT-2795/68].

**Statement of action on Report of Committee  
on Broadcasting and Information  
Media etc.**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISRA) : On behalf of Shri K. K. Shah, I beg to lay on the Table :-

- (1) A statement of action taken on the recommendations contained in Part I of the Report of the Committee on Broadcasting and Information Media on 'Co-ordination of Media of Mass Communication.' [Placed in Library. See No. LT-2796/68.]
- (2) A statement showing decisions taken on the Report of the Committee on Broadcasting and Information Media on 'Press Information and Publicity'. [Placed in Library. See LT-2796/68].
- (3) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :-
  - (i) Review by the Government on the working of the Film Finance Corporation Limited, Bombay for the year 1967-68.
  - (ii) Annual Report of the Film Finance Corporation Limited

Bombay for the year 1967-68, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (4) A statement correcting the answer given on the 13th November, 1968 to Unstarred Question No. 523 regarding Loans sanctioned by Film Finance Corporation.

[Placed in Library. See No. LT-2797/68].

**Annual Report of Air India and Certified  
Accounts of Air India for the year  
1967-68**

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : Sir, on behalf of Dr. Karan Singh : I beg to lay on the Table :-

- (1) A copy of the Annual Report of the Air India for the year 1967-68, under sub-section (2) of section 37 of the Air Corporation, Act, 1953.
- (2) A copy of the Certified Accounts of the Air India for the year 1967-68 together with the Audit Report thereon, under sub-section (4) of section 15 of the Air Corporations Act, 1953

[Placed in Library. See No. LT-2798/68].

**Annual Report of National Council of  
Educational Research and Trainings**

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : I beg to lay on the Table a Copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, for the year 1967-68. [Placed in Library. See No. LT-2799/68].

**Statements showing action taken by  
Government on various assurances,  
etc.**

SHRI BHAKT DARSHAN : Sir, on behalf of Shri I. K. Gujral, I beg to lay

on the Table following statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha shown against each :-

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|--|--|
| (i) Statement No. I                            | Sixth Session, 1968 (Fourth Lok Sabha)   |
| (ii) Supplementary Statement Nos. IV, V and VI | Fifth Session, 1968, (Fourth Lok Sabha)  |
| (iii) Supplementary Statement No. XIV          | Fourth Session, 1968 (Fourth Lok Sabha)  |
| (iv) Supplementary Statement No. IX            | Third Session, 1967 (Fourth Lok Sabha)   |
| (v) Supplementary Statement No. XVII           | Second Session* 1967 (Fourth Lok Sabha)  |
| (vi) Supplementary Statement No. XIV           | First Session, 1967 (Fourth Lok Sabha)   |
| (vii) Supplementary Statement No. XV           | Sixteenth Session 1966 (Third Lok Sabha) |

[Placed in Library. See No. LT-2800/68].

#### Annual Report of National Co-operative Development Corporation.

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI D. ERING) : On behalf of Shri M. S. Gurupadaswamy, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the National Cooperative Development Corporation for the year 1967-68, under sub-section (3) of section 14 of the National Cooperative Development Corporation Act, 1962. [Placed in Library. See No. LT-2101/68].

#### Annual Report of Hindustan Aeronautics Limited, Bangalore

SHRI L. N. MISHRA : I beg to lay on the Table a copy of the Annual Report of the Hindustan Aeronautics Limited,

Bangalore, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2802/68.]

#### Customs and Excise Duties Export Drawback (General) Rules, etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : I beg to lay on the Table :-

- (1) A copy of the Customs and Central Excise Export Drawback (General) Hundred and twenty eighth Amendment Rules, 1968, published in Notification No. G. S. R. 2178 in Gazette of India dated the 14th December, 1968, under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944.
- (2) A copy of Notification No. G. S. R. 2180 published in Gazette of India dated the 12th December, 1968, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-2803/68.]

#### Notifications under section 28 of Mines and Minerals (Regulation and Development) Act, 1957

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : I beg to lay on the Table a copy of the Notification No. G. S. R. 2107 published in Gazette of India dated the 7th December, 1968, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-2804/68.]

#### Punjab Cattle Fairs (Regulation) Rules

SHRI ERING : On behalf of Shri Annashib Shinde, I beg to lay on the Table a copy of the Punjab Cattle Fairs (Regulation) Rules, 1968 published in Notification No. G. S. R. 82/PA. 6/68/S. 22/68 in Punjab Government Gazette dated the 13th September, 1968, under sub-section (3) of section 22 of the Punjab Fairs (Regulation) Act, 1967, read with